

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00007/2017
IN
OA. NO. 170/01022/2016

DATED THIS THE 24TH DAY OF JULY, 2017

HON'BLE DR K.B. SURESH, MEMBER(J)

Nadoja Dr. Mahesh Joshi, IB(P)S,
S/o Late Shri H. G. Joshi,
Additional Director General (South Zone),
Ground Floor, Doordarshan Kendra Complex,
J. C. Nagar,
Bangalore-560 006.
R/o 'Guru Govind Krupa',
H. No. 10, 16th Main,
R.K. Layout, 3rd Stage,
Padmanabha Nagar,
Bangalore-560 070. ...Petitioner.

(By Advocate M/s Paanchajanya Associates)

V/s.

1. Shri S.C. Panda,
Acting Chief Executive Officer,
Prasar Bharati,
II Floor, PTI Building,
Sansad Marg,
New Delhi 110 001.
2. Sri S.P Gaur,
303, Amarpali East Park,
F-27, Sector - 50,
Noida (U.P)- 201301.

Also at

Shri S.P. Gaur
Flat No.201, EL Dorado Apartments,
7/88, Tilak Nagar,
Kanpur (U.P) – 208202.

3. Sri P.N. Bhakta,
Additional Director General (E),
Director General,
All India Radio,

Akashvani Bhavan,
Parliament Street,
New Delhi-110 001.

4. Sri Shailesh Kanojia,
Dy. Director (E),
Prasar Bharathi,
(Broadcasting Corporation of India)
Doordarshan DTH Earth Station,
Todapur,
New Delhi-100 012. ...Respondents.

(By Shri S. Prakash Shetty, Sr. Panel Counsel)

O R D E R (ORAL)

Shri Mahesh, learned counsel appearing for the petitioner submits that in view of the fact that the applicant had superannuated, the Contempt Petition may not survive.

2. Therefore, the Contempt Petition is closed. Notice discharged.
No order as to costs.

(DR. K.B.SURESH)
MEMBER(J)

vmr.